

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.63 of 2005.

in
Original Application No. 85 of 2002.

Allahabad, this the 21st day of December, 2005.

Hon'ble Mr. K.B.S. Rajan, J.M.
Hon'ble Mr. A.K. Singh, A.M.

Narendra Deo Shukla,
Son of Sri Ram Sajwan Shukla,
R/o Village - Pedari, Post- Bharroh,
(Gola Bazar) District : Gorakhpur.Applicant.

(By Advocate : Shri L.M. Singh)

Versus

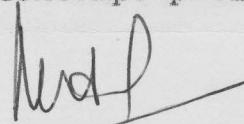
Sri S.K. Sharma
Project Director,
Cropping System Research,
Pallav Puram, Modipuram,
Meerut.

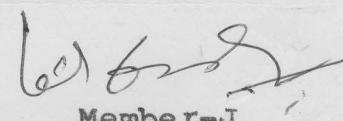
...Respondent .

ORDER

By Hon'ble Mr. K.B.S. Rajan, J.M. :

In view of the fact that the order dated 6.9.2004
is already a subject matter of challenged in another
OA filed by the applicant, we do not find any dis-
obedience has been committed by the respondents.
Accordingly, contempt petition is dismissed.


Member-A


Member-J

RKM/